

ITEM NO.18

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1559/2024

AMRITA NAND @ TRIBHUVAN ARJARIYA @ BABA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(ONLY PRAYER FOR INTERIM RELIEF IS LISTED)

Date : 22-11-2024 This appeal was called on for hearing today.

For Appellant(s)

Amicus Curie, AOR

Mr. Gaurav Dhingra, AOR
Mr. Shashank Singh, Adv.
Mr. Surendra Gautam, Adv.

For Respondent(s)

Ms. Shweta Yadav, Adv.
Mr. Akshay Amritanshu, AOR
Ms. Drishti Saraf, Adv.
Ms. Pragya Upadhyay, Adv.
Ms. Swati Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Certificate of service with regard to respondent No.2
is still awaited from the High Court. Reminder be issued.

Original record of the Trial Court has already been
received as directed vide Hon'ble Court's order dated
12.1.2024.

List again on 30.1.2025.

SUJATA SINGH
Registrar

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